

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Tuesday, 13<sup>th</sup> February 2024 at 10.30 a.m. :**

### I

The Division Bench comprising of the of **Hon'ble The Chief Justice (at Bombay)** and the **Hon'ble Shri. Justice M.S. Sonak** will take up **Writ Petition No. 662 of 2023, for Pronouncement of Judgment , through Video Conferencing**, as per the board notified separately.

### II

Soon after the Division Bench work is over, Regular Division Bench headed by the **Hon'ble Shri. Justice M.S. Sonak** will take up will take up the extant judicial assignment pertaining to Regular Bench .

### III

Necessary arrangement for Video Conferencing is made in **Court Room No. 1** of this establishment.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 12.02.2024

Sd/-  
( Ram S. Prabhu Dessai)  
**Registrar (Judicial)**